## INDIAN PENAL CODE (AMENDMENT) BILL\*

(Amendment of section 302)

Title: Introduction of the Indian Penal Code (Amendment) Bill, 2003 (Amendment of section 302).

SHRI P.H. PANDIAN (TIRUNELVELI): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860. "

The motion was adopted.

SHRI P.H. PANDIAN : I introduce the Bill.

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